

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQS) : DELHI

ORDER

The following committee is hereby constituted with immediate effect:-

Name of Committee	Name of the Judicial Officers	Designation
Committee for Procurement of Network Attached Storage (NAS) and Routers	Sh. Man Mohan Sharma District Judge (Commercial Court) (Central)	Chairman
	Sh. Hargurvinder Singh Jaggi Addl. District & Sessions Judge (South-West)	Member
	Sh. Abhilash Malhotra Metropolitan Magistrate (Central)	Member
	Sh. N. Srinivasan SIO-NIC	Member-Technical
	Sh. Sarsij Kumar JD-IT-DHC	Member-Technical
	Sh. Yogesh Kumar System Analyst-DDC	Member-Technical

However, the correspondence to Hon'ble High Court will be done only through undersigned.

(GIRISH KATHPALIA)
District & Sessions Judge (HQS)
Delhi

No.20194-20214 /F.1(3)/Gaz/2020

Dated 12.08.2020

Sub:- Constitution of committee.

Copy forwarded for information & necessary action to:-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) The Officers concerned.
- 3) Sh. V.K. Bansal, Director (Administration), Academy/ Chairman, Centralized Computer Committee, Delhi.
- 4) Sr.AO(J)/AO(J), Admin. Branch (I,II&III), General Branch, Care Taking Branch, Computer Branch (Central) Tis Hazari Courts, Delhi.
- 5) Branch In-charge, Computer Branch, Tis Hazari Courts, Delhi with the direction to pursue the matter.
- 6) The PS to the undersigned.
- 7) Website Committee, Tis Hazari Courts, Delhi.
- 8) R&I Branch (Central) to upload on LAYERS.

District & Sessions Judge (HQS)
Delhi